

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 421**

**IA/4485/ND/2022 IN IB/728/ND/2020**

**IN THE MATTER OF:**

Tata Capital Financial Services Limited	...	Applicant
Versus		
Anuradha Bhatnagar	...	Respondent

**Order under Section 95 of IBC, 2016.**

**Order delivered on 19.05.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Nikhil Singh, Adv.  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned to 06.07.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**